

11.51 hrs.

PAPERS LAID ON THE TABLE

[*English*]

**Annual Report of and Review on
Childrens' Film Society India,
for 1985-86**

**THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A. K. PANJA) :**
I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government in the working of the Children's Films Society, India, for the year 1985-86.

[Placed in Library. See No. LT-3403/86]

**Review by Government and Annual
Report etc. of Hindustan Petroleum
Corporation Ltd; for 1985-86,
of Oil India Ltd; for 1985-86,
of Bharat Petroleum Cor-
poration Ltd, for 1985-86
and of Gas Authority
of India for
1985-86**

**THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM AND
NATURAL GAS (SHRI BRAHMA DUTT) :**
I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

- (1) (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the

**Comptroller and Auditor Gene-
ral thereon.**

[Placed in Library See No. LT-3404/86]

- (2) (i) Review by the Government on the working of the Oil India Limited for the year 1985-86.
- (ii) Annual Report of the Oil India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3405/86]

- (3) (i) Review by the Government on the working of the Bharat Petroleum Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3406/86]

- (4) (i) Review by the Government on the working of the Gas Authority of India Limited for the year 1985-86.
- (ii) Annual Report of the Gas Authority of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3407/86]

**Annual Report and Review on Central
Warehousing Corporation for
1985-86**

**THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI GHULAM NABI AZAD) :**
I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation

for the year 1985-86 along with Audited Accounts under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962.

[Placed in Library. See No. LT-3408/86]

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation for the year 1985-86.

[Placed in Library. See No. LT-3408/86]

Statement re : review on and Annual Report of Scooters India Ltd; for 1985-86; of Tyre Corporation of India Ltd., for 1985-86 and of Hindustan Salts Ltd., for 1984-85 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):
On behalf of Shri K. K. Tewary I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

- (a) (i) A statement regarding Review by the Government on the working of the Scooters India Limited for the year 1985-86
- (ii) Annual Report of the Scooters India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3409/86]

- (b) (i) A statement regarding Review by the Government on the working of the Tyre Corporation of India Limited for the year 1985-86.

- (ii) Annual Report of the Tyre Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3410/86]

- (c) (i) Review by the Government on the working of the Hindustan Salts Limited for the year 1984-86.

- (ii) Annual Report of the Hindustan Salts Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 3411/86]

- (d) (i) Review by the Government on the working of the Sambhar Salts Limited for the year 1984-85.

- (ii) Annual Report of the Sambhar Salts Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3412/86]

- (e) (i) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1985-86.

- (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1985-86 along with the Audited Accounts and the comments of the

Comptroller and Auditor
General thereon.

[Placed in Library. See No. LT-3413/86]

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) and (d) above.

[Placed in Library. See under Nos.
LT-3411/86 to 3412/86]

- (3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1985 Union Government (Commercial)—Part II—Resume of the Company Auditors' Reports and comments on Accounts of Government Companies under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-3414/86.]

- (4) (a) Annual Report of the National Institute of Design, Ahmedabad, for the year 1985-86 along with Audited Accounts.
(b) Review by the Government on the working of the National Institute of Design, Ahmedabad, for the year 1985-86.

[Placed in Library. See No. LT-3415/86.]

- (5) (a) Annual Report of the Central Pulp and Paper research Institute, Dehra Dun, for the year 1985-86 along with Audited Accounts.
(b) Review by the Government on the working of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1985-86.

[Placed in Library. See No. LT-3416/86]

Review on and Annual Report of
Indian Petrochemicals Corporation
Ltd. for 1985-86; of Bengal
Chemicals and Pharmaceuticals
Ltd. for 1984-85; of Indian
Drugs and Pharmaceuticals
Ltd. for 1985-86 etc.

THE MINISTER OF STATE IN THE
DEPARTMENT OF CHEMICALS AND

PETROCHEMICALS IN THE MINISTRY
OF INDUSTRY (SHRI R. K. JAI-
CHANDRA SINGH) : I beg to lay on the
Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited for the year 1985-86.
(ii) Annual Report of the Indian Petrochemicals Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3417/86]

- (2) (i) Review by the Government on the working of the Bengal Chemicals and Pharmaceuticals Limited for the year 1984-85.
(ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3418/86.]

- (3) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited for the year 1985-86.
(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3419/86]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of

Plastics Engineering and Tools for the year 1985-86 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions by the Government on the working of the Central Institute of Plastics Engineering and Tools for the year 1985-86.

[Placed in Library. See No. LT-3420/86.]

Correction of answer to USQ No. 3774 re photo-type of Roman Devanagari Teleprinter in C.T.O., New Delhi, and Review on and Annual Report etc. of Indian Telephone Industries Ltd., Bangalore for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : I beg to lay on the Table :

- (1) A statement (Hindi and English versions) (i) correcting the reply given on the 12th August, 1986 to Unstarred Question No. 3774 by Shri Ram Dhan regarding photo-type of Roman Devanagari Teleprinter in C.T.O., New Delhi, and (ii) giving reasons for delay in correcting the reply.

Statement

The reply given to the Question No. 3774 referred to above may please be read as follows :

<i>Question</i>	<i>Answer</i>
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<p>(a) Whether field trial of Proto-type of Roman Devanagari biscriptual teleprinter was conducted at CTO, New Delhi by persons without any prior training on the model;</p> <p>(b) whether the model has been rejected; and</p> <p>(c) the reasons for the rejection ?</p>	<p>(a), (b) and (c). Hindustan Teleprinters Ltd. had developed a Prototype of electro-mechanical Devanagari-Roman teleprinter, This was put on field trial at CTO, New Delhi and DTO, Karol Bagh, in 1979-80. While the results of field trials which brought out certain problems were being analysed, it was noted that the development of teleprinters based on electro-mechanical versions had become obsolete and were being replaced by Electronic Teleprinters all over the world, in keeping with trends in the field of telecommunications. The electronic version has several advantages over the electro-mechanical version in terms of greater reliability better performance, flexibility etc. In view of these and other tech-</p>

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nical and operational advantages it was decided that HTL should manufacture Electronic Roman Teleprinters initially and develop two-script Roman-Devanagari Teleprinters. HTL have already concluded an agreement for collaboration with M/s. SAGEM of France for the development of the biscriptual Electronic Teleprinter. The development of the biscriptual Teleprinter is at an advanced stage and the HTL proposes to commence manufacturing them by the end of 1986-87.

The incorrect reply was furnished to Parliament due to a misunderstanding arising from the fact that the question was understood to refer to field trial on Electronic Biscriptual Teleprinter, whereas it referred to the Electromechanical Biscriptual Teleprinter, and is regretted.

The mistake came to the notice of the Ministry recently; hence the delay in correcting the reply.

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619(A) of the Companies Act, 1956 :

(i) Review by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1985-86.

(ii) Annual Report of the Indian Telephone Industries Limited Bangalore, for the year 1985-86 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

Notification under Indian Electricity Act, Review on and Annual Report of National Hydroelectric Power Corporation Ltd. for 1985-86 North Eastern Electric Power Corporation Ltd; Shillong for 1985-86, etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table :

(1) A copy of the Indian Electricity (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 772 in Gazette of India dated the 20th September, 1986 under sub-section (3) of section 38 of the Indian Electricity Act, 1910.

[Placed in Library. See No. LT-3422/86.]

[Placed in Library. See No. LT-3422-A/86]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 (A) of the Companies Act, 1956 :-

- (a) (i) Review by the Government on the working of the National Hydroelectric Power Corporation Limited for the year 1985-86.
- (ii) Annual Report of the National Hydroelectric Power Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3422-B/86]

- (b) (i) Review by the Government on working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1985-86
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3422-C/86]

- (c) (i) Review by the Government on the working of the Rural Electrification Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Rural Electrification Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3422-D/86]

11.53 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 24th November, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

11.54 hrs.

ESTIMATES COMMITTEE

[English]

Statements re : action taken by Government on the recommendations

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to lay on the table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I of :

- (i) Twenty Second Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Eighty Ninth Report of the Committee (Seventh Lok Sabha) on the Ministry of Finance (Department of Revenue)—Central Board of Excise and Customs.
- (ii) Twenty Sixth Report of Estimates, Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Seventy Fourth Report of the Committee (Seventh Lok Sabha) on the Ministry of Agriculture-Distribution of Fertilizer.